

**In the Central Administrative Tribunal
Principal Bench: New Delhi**

OA No.1522/87

Date of decision: 17.02.1993.

Shri K.D. Jaggi & Others

...Petitioners

Versus

Union of India through the
General Manager, Northern Railway,
New Delhi & Another

... Respondents

Coram:-

The Hon'ble Mr. Justice V.S. Malimath, Chairman
The Hon'ble Mr. I.K. Rasgotra, Member (A)

For the petitioners Shri H.L. Bajaj, proxy Counsel
for Shri B.S. Maine, Counsel.

Judgement (Oral)
(Hon'ble Mr. Justice V.S. Malimath, Chairman)

Shri H.L. Bajaj, learned counsel appearing for the petitioners submitted that the petitioners having since secured reliefs, he would like to withdraw this petition. Hence this petition is dismissed as withdrawn. No costs.

(I.K. Rasgotra)
Member (A)

(I.K. Rasgotra)
Member (A)

(V.S. Malimath)
Chairman

'San'